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INDUSTRIAL LICENCES

STATE PUBLIC SECTOR

1. M/s. Polymers Corporation of Gujarat, Ahmedabad (GUJARAT) 1. Methyl Methacrylate Monomer-5000 tonnes C:IL:154/75, dt. 20-5-1975
2. Polymethyl Methacrylate (Pellets)—1500 tonnes etc. (N.U.)

Railway's Contribution to Kerala State Road Transport Corporation

*548. SHRI A K. GOPALAN: Will the Minister of RAILWAYS be pleased to state:

(a) how much balance is due to the Kerala State Road Transport Corporation from Railways towards the Railway matching contribution to the capital of the Corporation; and

(b) the reasons for the non-payment from time to time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Rs. 47.30 lakhs

(b) Since the formation of the Corporation in 1965, till 1972-73, the requisite capital contribution to the Corporation was made in full. However, during the next three years, the requisite contribution could be only partially made due to paucity of funds. Necessary budget provision has been made to clear the entire outstanding amount of Rs. 47.30 lakhs in the current financial year.

Setting up of Railway Project in Iraq

*549. SHRI S. A. MURUGANANTHAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are negotiating a contract with Iraq for setting up a big Railway project in that country; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). In February, 1976, the Rail India Technical & Economic Services Ltd., a public enterprise under the aegis of the Ministry of Railways, had submitted their tender for construction of a new railway line in Iraq. This tender is still under consideration of the Government of Iraq and no contract has been awarded so far.

Temporary status to Casual Labour on Re-instatement

*552 SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of casual labour (zone-wise) who attained temporary status prior to May, 1974 but were reinstated on daily rates of pay at the time of their reinstatement after the Railway strike;

(b) whether they have been given temporary status since then; and

(c) if so, their number (zone-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. QURESHI):

Railway Zone	No.
Central . . .	77
Eastern . . .	36
Northern . . .	2
North Eastern . . .	Nil